

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
\* \* \* \* \*

Commercial Complex (BDA)  
Indiranagar  
Bangalore - 560 038

Dated : 9 DEC 1988

APPLICATION NO. 1884 / 88(F)

W.P. NO. /

Applicant(s)

Shri B. Parumal

To

1. Shri B. Parumal  
K.H.B. House No. 7  
Vijayanagara  
Bangalore - 563 114

Respondent(s)

V/s The Controller General of Accounts,  
M/o Finance, New Delhi

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER ~~ORDER~~ passed by this Tribunal in the above said application(s) on 1-12-88.

*Received  
B. Parumal  
9-12-88*

Recd copy

Encl : As above

*Parumal 9-12-88 C/C  
(B. Parumal)*

*Parayoor  
SECTION OFFICER  
DEPARTMENT OF EXTERNAL AFFAIRS  
(JUDICIAL)*

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH: BANGALORE

Dated the 1st day of December, 1988

Present

THE HON'BLE MR. JUSTICE K.S.PUTTASWAMY .. VICE CHAIRMAN  
THE HON'BLE MR. L.H.A. REGO .. MEMBER(A)

APPLICATION NO.1884 OF 1988(F)

B.Perumal  
Senior Accountant  
42 years,  
Field Pay Unit,  
Office of the Chief Commissioner  
of Incometax, Karnataka, Goa and  
Kerala,  
Bangalore-1. .. Applicant.

(By ~~Shri~~ - Applicant in person)

-vs.-

The Controller General of  
Accounts, Ministry of Finance,  
Dept. of Expenditure,  
7th Floor, Lok Nayak Bhavan,  
Khan Market,  
New Delhi-110 003. .. Respondent



Application  
~~of~~ Notice ~~opposition~~ coming on for preliminary  
hearing, Hon'ble Vice Chairman, made the follow-  
ing:

Order

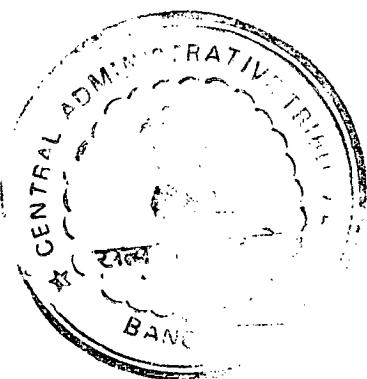
O\_r\_d\_e\_r

Applicant in person.

2. Applicant files a Memo dated 142-1988  
praying for permission to withdraw this  
Application. The said Memo reads thus:

"The undersigned, the applicant  
in person, seeks permission of  
the Hon'ble Court to withdraw  
the above case with liberty reserve  
to file a fresh application, if need  
be, in the interest of justice."

3. For the reasons stated in the aforesaid  
Memo, we grant the permission sought for by the  
applicant to withdraw the application. Accord-  
ingly we reject this application as withdrawn  
with liberty reserved to the applicant to approach  
this Tribunal, if need be.



Sd/-

(K.S.PUTTASWAMY) 11/11/88  
VICE CHAIRMAN.

TRUE COPY

Sd/-

(L.H.A. REGO)  
MEMBER(A)

*[Signature]*